

(c) if so, whether it is indicative of the corruption among the Central Government Officers increasing day by day;

(d) whether it is further a fact that the punishment awarded by the C.B.I. or by the Department concerned is very mild and does not discourage Officers from resorting to corrupt practices; and

(e) if so, the steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes Sir.

(b) and (c). There was a rising trend till 1966 but not in later years. This trend is not an index of the incidence of corruption among Central Government Servants. Greater Vigilance and a sustained drive against corruption mainly account for the increase.

(d) No Sir. The Central Bureau of Investigation are merely an investigating agency. Punishment is awarded by the Court or the competent disciplinary authority (as the case may be) commensurate with the charge proved in each case.

(c) In order to intensify drive against corruption, the Government have taken a number of measures, e.g., the Central Bureau of Investigation as well as the Vigilance Organisations in the Ministries have been strengthened, anti-corruption laws and Government Servants Conduct Rules amended etc.

Conference of Students' Representatives in Delhi

851. SHRI R. BARUA :
SHRI RABI RAY :
SHRI PRAKASH VIR
SHASTRI :
SHRI SHIV KUMAR
SHASTRI :
SHRI HEM BARUA :
SHRI SITARAM KESRI :
SHRI D. N. PATODIA :
SHRI K. HALDAR :
SHRI CHENGALRAYA
NAIDU :
DR. RANEN SEN :
SHRI N. R. LASKAR :

SHRI SHIV CHARAN LAL :
SHRI RAM AVTAR SHARMA :
SHRI SAMAR GUHA :
SHRI PREM CHAND VERMA :
SHRI GANESH GHOSH :
SHRI K. RAMANI :
SHRIMATI SUSEELA GOPA-
LAN :
SHRI P. GOPALAN :
SHRI JYCTIRMOY BASU :
DR. KARNI SINGH :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the University Grants Commission and his Ministry convened an All-India Conference of Students' representatives in New Delhi in May, 1969 ;

(b) if so, how many delegates participated in the Conference and from how many Universities ; and

(c) the details about the views expressed by these students' representatives and the steps taken by Government to implement them ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) Yes, Sir.

(b) 71 students representatives from 51 Universities, 9 institutions 'deemed' to be universities, 4 Institutes of Technology and the All-India Institute of Medical Sciences, New Delhi participated in the Conference.

(c) Copies of the Report of the Conference containing the views of the participants have been placed in the Parliament Library. The University Grants Commission considered the report and decided to circulate it among the Universities and State Governments for their views. This has been done.

Change in procedure regarding formation of governing bodies of Colleges run by Delhi Administration

852. SHRI R. BARUA :
SHRI N. R. LASKAR ;

**SHRI CHENGALRAYA
NAIDU :**

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Delhi Administration had resented the decision of the Executive Council of the Delhi University to revise the procedure for the formation of the governing bodies of the colleges run by the Administration and had protested to the Visitor ;

(b) whether it is also a fact that the Visitor had asked him and the Lt. Governor and the Chief Executive Councillor of Delhi to discuss with him this decision of the Delhi University ;

(c) if so, what decision has been taken after the discussion ; and

(d) whether any final agreement has been reached ?

**THE MINISTER OF EDUCATION
AND YOUTH SERVICES (DR. V.K.R.V.
RAO) :** (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The matter is under consideration.

परिवहन विकास परिषद

853. श्री बलराज मधोक :
श्री राम स्वरूप विद्यार्थी :
श्री प० मु० सईद :
श्री झा० सुन्दर लाल :
श्री ओम प्रकाश त्यागी :

क्या नौवहन तथा परिवहन मंत्री 11 अप्रैल, 1969 के तारिकित प्रदन संख्या 1026 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) परिवहन विकास परिषद की अगली बैठक कब होगी; और

(ख) क्या इस परिषद के सदस्यों की सूची सभा पटल पर रखने का सरकार का विचार है ?

संसद कार्य विभाग और नौवहन तथा परिवहन मंत्रालय में उपमंत्री (श्री इकबाल सिंह) :
(क) परिवहन विकास परिषद की आगामी बैठक के दिन के बारे में अभी कोई निर्णय नहीं लिया गया है ।

(ख) परिषद का गठन निम्न प्रकार है :

- (1) केन्द्रीय पोतपरिवहन तथा परिवहन मंत्री —अध्यक्ष

केन्द्रीय सरकार के प्रतिनिधि :

- (2) केन्द्रीय पोतपरिवहन तथा परिवहन उप-मंत्री —सदस्य
(3) औद्योगिक विकास आंतरिक व्यापार तथा कम्पनी कार्य मंत्री —सदस्य
(4) पर्यटन तथा सिविल विमानन मंत्री —सदस्य
(5) रेलवे मंत्री —सदस्य
(6) योजना आयोग में परिवहन के कार्यकारी सदस्य —सदस्य

राज्य सरकारों के प्रतिनिधि :

- (7) सड़क परिवहन से संबंधित आन्ध्र प्रदेश शासन में मंत्री —सदस्य
(8) सड़क परिवहन से संबंधित असम सरकार में मंत्री —सदस्य
(9) सड़क परिवहन से संबंधित बिहार सरकार में मंत्री —सदस्य